IN THE NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH (COURT –I) NEW DELHI.

393(ND)/2017

In the matter of:

India Education Services Pvt. Ltd.

SECTION: Under Section 66

Order delivered on 22.11.2017

Coram

R.VARADHARAJAN, HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN, HON'BLE MEMBER(TECHNICAL)

For the applicant:

ORDER

List the matter for hearing on 24.11.2017

(DEEPA KRISHAN) MEMBER (TEHNICAL)

5d1-

R.VARADHARAJAŃ) MEMBER (JUDICIAL)